

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 210
(IB)-1744(ND)2019

IA/2434/2021 IA-2686/2021 IA-2701/2021 I.A-2825/2021 I.A3174/2021

IN THE MATTER OF:

Canara Bank

... **Applicant/Petitioner**

Vs.

M/s. Bulland Buildtech Pvt. Ltd

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 28.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Adv. Saurabh Kalia and Adv. Aaryan Sharma for Applicant in I.A No. 2825, Mr. Ashish Makhija, Richa Singh Adv for Applicants, Adv. Prachie Jain IA-2434/2021 for Respondent and IA- 3174/2021 for Applicant, IRP Mahesh Taneja of CD, Adv. Hitesh Sachar and Adv. Srishti Badhwar in I.A. No. 2825 of 2021 for Canara Bank

ORDER

Renotify this case on 11.08.2021


(T.S. SINGH)
COURT OFFICER